

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6903
ANSWERED ON:09.05.2003
IMPORT OF COOKING OIL
VINAY KUMAR SORAKE

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether India is importing cocktail of cooking oil which in the trade circle is known as refined palmoil but lands in India as crude palmoil attracting a lower rate of import duty;
- (b) if so, the details thereof;
- (c) whether neither Malaysian customs nor international surveyors in Malaysian ports officially record the export of even a single tonne of crude oil; and
- (d) if so, the manner in which large quantities of oil is landing in Indian ports labelled as crude oil?

Answer

THE MINISTER OF STATE (REVENUE) IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) to (d): The information is being collected and will be laid on the Table of the House.